

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

108(ND) 2014

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.02.2018**

**NAME OF THE COMPANY: Laguna Holding Pvt. Ltd. Vs. Edenpark
Hotels Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Virender Ganda, Sr. Advocate with Mr. Vipul Ganda and Ms. Shelly Khanna, Advocates Ms. Mamta Rajput, PCS		
	For the Respondent:	Mr. P. V. Kapur, Sr. Advocate with Mr. Pawan Sharma, Ms. Divya Bhalla, Mr. Sidharth Aggarwal and Mr. Anuj Shah, Advocates		

ORDER

Arguments on the Respondent's application No. 22/2018 have been heard. It would be expedient to get a copy of the report from the ROC regarding the filing status of the respondent No.1 company. In the meantime, a short synopsis be filed by both the parties to be submitted within one week.

-S-d-1
**(Deepa Krisnan)
Member (T)**

-S-d-1
**(Ina Malhotra)
Member (J)**